

LOK SABHA
UNSTARRED QUESTION NO. 4121
TO BE ANSWERED ON 13.08.2015

BIOMASS POSSIBILITIES

Question	Answer
SHRI K. PARASURAMAN	MINISTER FOR NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)
<p>Will the Minister of New and Renewable Energy be pleased to State:</p> <p>a) Whether it is a fact that the energy generation through bio-mass is negligible in the country;</p> <p>b) If so, whether there is any specific power generation scheme through bio-mass being implemented in the country, if so, the details thereof and if not, the reasons therefor;</p> <p>c) Whether the Government has contemplated any plan to explore the possibilities for setting up of power generation units of bio-mass in the country, if so, the details thereof; and</p> <p>d) The other steps taken by the Government to encourage biomass possibilities?</p>	<p>(a): No, Sir. Grid Interactive Biomass Power Projects of an aggregate capacity of 4420 MW are in operation in the country, generating 1,900 million units of electricity per day.</p> <p>(b): Ministry of New and Renewable Energy is implementing a scheme on Promotion of Grid Interactive Biomass Power and Bagasse Co-generation in Sugar Mills, which provides Central Financial Assistance (CFA). Details of the incentives provided under the scheme are given at Annexure.</p> <p>(c) Biomass Resource Atlas developed by Indian Institute of Science (IISc) Bangalore, with the financial support of the Ministry, has estimated a potential of 2100 MW of power generation from crop residues from field, residues from agro processing industries and bagasse cogeneration in sugar mills.</p> <p>(d): In addition to Central Financial Assistance, Govt. of India also provides Fiscal Incentives such as Accelerated Depreciation, Exemption on Excise Duty, Concessional Custom Duty, Preferential Tariff to Biomass Power Projects and Financial Support for R&D activities, Organisation of Seminars/Workshops Studies on Biomass Resource Assessment, etc.</p>

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4121
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BIO-MASS POSSIBILITIES

4121. SHRI K. PARASURAMAN:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the energy generation through bio-mass is negligible in the country;
- (b) if so, whether there is any specific power generation scheme through bio-mass being implemented in the country, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has contemplated any plan to explore the possibilities for setting up of power generation units of bio-mass in the country, if so, the details thereof; and
- (d) the other steps taken by the Government to encourage bio-mass possibilities?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a):** No, Madam. Grid Interactive Biomass Power Projects of an aggregate capacity of 4420 MW are in operation in the country, generating 1,900 million units of electricity per day.
- (b):** Ministry of New and Renewable Energy is implementing a scheme on Promotion of Grid Interactive Biomass Power and Bagasse Co-generation in Sugar Mills, which provides Central Financial Assistance (CFA). Details of the incentives provided under the scheme are given at Annexure.
- (c):** Biomass Resource Atlas developed by Indian Institute of Science (IISc) Bangalore, with the financial support of the Ministry, has estimated a potential of 2100 MW of power generation from crop residues from field, residues from agro processing industries and bagasse cogeneration in sugar mills.
- (d):** In addition to Central Financial Assistance, Govt. of India also provides Fiscal Incentives such as Accelerated Depreciation, Exemption on Excise Duty, Concessional Custom Duty, Preferential Tariff to Biomass Power Projects and Financial Support for R&D activities, Organisation of Seminars/Workshops Studies on Biomass Resource Assessment, etc.

ANNEXURE

**Annexure referred to in reply to Part (b) of the Lok Sabha Unstarred Question No. 4121 for
13.08.2015**

**CFA for Biomass Power Project and Bagasse Cogeneration Projects by
Private/Joint/Coop./Public Sector Sugar Mills**

	Special Category States (NE Region, Sikkim, J&K, HP & Uttarakhand)	Other States
Project Type	Capital Subsidy	Capital Subsidy
Biomass Power projects	Rs.25 lakh X (C MW)* (Maximum Support of Rs 1.5 Crore per Project.)	Rs.20 lakh X (C MW)* (Maximum Support of Rs 1.5 Crore per Project.)
Bagasse Co-generation by Private sugar mills	Rs.18 lakh X (C MW)* (Maximum Support of Rs 1.5 Crore per Project.)	Rs.15 lakh X (C MW)* (Maximum Support of Rs 1.5 Crore per Project.)
Bagasse Co-generation projects by cooperative/ public sector sugar mills		
40 bar & above	Rs.40 lakh	Rs.40 lakh
60 bar & above	Rs.50 lakh	Rs.50 lakh
80 bar & above	Rs.60 lakh	Rs.60 lakh
	Per MW of surplus power (maximum support Rs. 6.0 crore per project)	Per MW of surplus power (maximum support Rs. 6.0 crore per project)

***C is capacity in MW**

**CFA for bagasse cogeneration project in cooperative/public sector sugar mills implemented
by IPPs/State Government Undertakings or Special Purpose Vehicle (Urja Ankur Trust)
through BOOT/BOLT model**

PROJECT TYPE	MINIMUM CONFIGURATION	CAPITAL SUBSIDY
Single coop. mill through BOOT /BOLT Model	60 bar & above	Rs. 40 lakh/MW of surplus power
	80 bar & above	Rs. 50 lakh/MW of surplus power (maximum support Rs. 6.0 crore/ sugar mill)

Power generated in a sugar mill (-) power used for captive purpose i.e. Net power fed to the grid during season in a sugar mill.

**CFA for bagasse cogeneration project in existing cooperative sector sugar mills employing
boiler modifications**

PROJECT TYPE	MINIMUM CONFIGURATION	CAPITAL SUBSIDY
Existing Cooperative Sugar Mill	40 bar & above	Rs. 20 lakh/MW of surplus power
	60 bar & above	Rs. 25 lakh/MW of surplus power
	80 bar & above	Rs. 30 lakh/MW of surplus power

